

Calcutta High Court - Circuit Bench at Jalpaiguri

JUSTICE

Scrutiny List

As on Date 27-05-2021

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S.No.	Case Type	Filing No.	Compliance by Date	Reason for Compliance
1	CRM	623/2021	27-05-2021	<b>Other Objection:-</b> ADVOCATE WELFARE LOGO IN VAKALATNAMA IS MISSING
2	CRM	624/2021	27-05-2021	<b>Other Objection:-</b> 1. FORMAT OF VAKALATNAMA IS INCORRECT. 2. THE NAME OF THE HONORABLE CHIEF JUSTICE IS INCORRECT. 3. ADVOCATE WELFARE LOGO IN VAKALATNAMA IS MISSING 4. SYNOPSIS AND LIST OF DATE SHOULD BE ATTACH AFTER THE PRESENTATION FORM.
3	CRM	625/2021	27-05-2021	<b>Other Objection:-</b> 1.PAGINATION IS NOT CORRECT. 2.LIST OF DATES IS MISSING. 3.SYNOPSIS AND LIST OF DATES SHOULD BE ATTACHED AFTER THE PRESENTATION FORM. 4.THE NAME OF THE HONOURABLE CHIEF JUSTICE IS INCORRECT. 5.ADVOCATE WELFARE LOGO IN VAKALATNAMA IS MISSING. 6.THE FORMAT OF VAKALATNAMA IS INCORRECT
4	CRM	626/2021	27-05-2021	<b>Other Objection:-</b> 1.THE UNDERTAKING FOR THE DEFICIT COURT FEES IS NOT GIVEN BY THE LD. ADVOCATE. 2.FULL ADDRESS OF THE LD. ADVOCATE SHOULD BE WRITTEN IN THE VAKALATNAMA. 3.THE FORMAT OF THE VAKALATNAMA IS INCORRECT

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